

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 247 of 1995

Thursday, this the 27th day of June, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. A. Chandrasekharan,  
S/o K. Appukuttan Nair,  
Trains Clerk, Southern Railway,  
Trivandrum Central,  
Residing at Thunduvilakathu Veedu,  
T.C.40/713, Thoppumudukku,  
Srivaraham, Trivandrum-9
2. K. Ravan,..  
S/o G. Krishnan,  
Trains Clerk, Southern Railway,  
Trivandrum Central,  
Residing at K.V.S. Bhavan,  
Vazhichal Post,  
Neyattinkara, Trivandrum. .... Applicants

By Advocate Mr. T.C. Govindaswamy

Versus

1. Union of India through  
The Secretary,  
Ministry of Railways,  
Rail Bhavan, New Delhi.
2. The General Manager,  
Southern Railway,  
Headquarters Office,  
Park Town PO, Madras-3
3. The Chief Personnel Officer,  
Southern Railway,  
Headquarters Office,  
Park Town PO, Madras-3
4. The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum-14 .... Respondents

By Advocate Mrs Sumathi Dandapani

The application having been heard on 27th June, 1996,  
the Tribunal on the same day delivered the following:

O R D E R

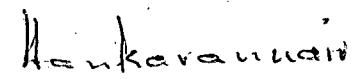
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicants - Train Clerks challenge A3 order, reverting them as Traffic Porters. After the application was admitted, respondents have passed Annexure R2 order holding in abeyance A3 order of reversion. According to para 5 of the reply statement, A3 order is under suspended animation. In view of this, applicants seek leave to withdraw the application with permission to make a suitable representation before the authorities, and approach this Tribunal should occasion arise.

2. Reserving freedom to do so, we grant leave and dismiss the application as withdrawn. Parties will suffer their costs.

Dated the 27th June, 1996

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

ak/27.6

List of Annexures

**Annexure A3:-** A true copy of the Order No.V/P 535/II/TNC/Vol.III of 7.2.95 issued by the fourth respondent, reverting the applicants.

**Annexure R2:-** True copy of Office Order No.T.17/95/TVC of the Divisional Personnel Officer, Southern Railway, Trivandrum, vide Ref.No. V/P 535/II/TNC/Vol.III dated 23.6.1995.